

**CENTRAL ADMINISTRATIVE TRIBUNAL
LUCKNOW BENCH
LUCKNOW**

Execution Application No. 01759/2019

In

Original Application No. 332/00138/2019

This the 13th day of December, 2019

Hon'ble Ms. Jasmine Ahmed, Member - I

1. Kunj Bihari, aged about 59 years, Son of Shri Nachkau Ram, R/o - Village and Post - Khaira, District - Mirzapur.
2. Sonu, aged about 26 years, Son of Shri Kunj Bihari, R/o - Village and Post - Khaira, District - Mirzapur.

.....APPLICANTS

By Advocate: Sri Praveen Kumar

VERSUS

1. UNION OF INDIA, through General Manager Northern Railway, Baroda House, New Delhi.
2. The Chairman, Ministry of Railways, Railway Board, Rail Bhawan, New Delhi.
3. Divisional Railway Manager, Northern Railway, Lucknow.

..... Respondents

By Advocate: Ms. Prayagmati Gupta

ORDER (ORAL)

Delivered by:

Hon'ble Ms. Jasmine Ahmed, Member - I

Learned counsel for the applicant fairly states that the order of this Tribunal dated 08.03.2019 has been complied with by the respondents. Accordingly, the matter becomes infructuous.

2. In view of above, the execution application stands dismissed having been infructuous.


(Jasmine Ahmed)
Member (J)

RK